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GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1490
TO BE ANSWERED ON 08.03.2021

Decentralization of waste management process

1490. SMT. KANTA KARDAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) Whether Government has decentralized the waste management process in the country for recycling of waste manure; and
(b) If so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) and (b):The Solid Waste Management Rules, 2016, prescribe that local authorities and Panchayats shall involve communities in waste management and promotion of home composting, bio-gas generation, decentralized processing of waste at community level subject to control of odour and maintenance of hygienic conditions around the facility. Further, under the Rules, local authorities and Panchayats are also mandated to collect waste from vegetable, fruit, flower, meat, poultry and fish markets on day to day basis and promote setting up of decentralized compost plant or bio-methanation plant at suitable locations in the markets or in the vicinity of markets ensuring hygienic conditions.

The local authorities and Panchayats are also to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on their own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology including the following technologies and adhering to the guidelines issued by the Ministry of Housing Urban Affairs from time to time and Standards prescribed by the Central Pollution Control Board. Preference shall be given to decentralized processing to minimize transportation cost and environmental impacts such as:-

- Bio-methanation, microbial composting, vermi-composting, anaerobic digestion or any other appropriate processing for bio-stabilization of biodegradable wastes.
- Waste to energy processes including refused derived fuel for combustible fraction of waste or supply as feedstock to solid waste based power plants or cement kilns.

The Town Planning Department of the State Government and local bodies are mandated, under the Rules,to ensure that a separate space for segregation, storage, decentralized processing of solid waste is demarcated in the development plan for group housing or commercial, institutional or any other non-residential complex exceeding 200 dwelling or having a plot area exceeding 5,000 square meters.

The Ministry of Housing and Urban Affairs, under Swachh Bharat Mission – Urban, provides Central Assistance of 35 % of project cost to States/UTs, as per the Guidelines of Swachh Bharat Mission-Urban for Municipal Solid Waste Management which includes decentralized waste processing plants owned by ULBs.

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